

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3751
ANSWERED ON:16.12.2014
ONLINE PROCESSING OF GRANTS BY NGO VOS
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has started online processing of proposals of NGOs/VOs seeking grants-in-aid during the current financial year, in order to achieve greater transparency;
- (b) if so, the details of online application and process tracking system and the name and number of schemes being implemented by the Government through this system;
- (c) whether some NGOs/VOs are facing difficulties initially in registration/filing of application under this new system;
- (d) if so, the details thereof; and
- (e) whether the Government proposes to extend this system for all the schemes being implemented by the Ministry, and if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): Yes, Madam. An online portal has been created for processing of applications of NGOs/VOs for grants-in-aid, from the current financial year i.e. 2014-15 onwards.
- (b): This online process portal is intended to expedite the processing and impart complete transparency in the processing of applications submitted by the NGOs/ VOs. The schemes for which grants-in-aid are being processed on this system are:-
 - (i) Scheme of Grant in Aid to Voluntary Organisations working for Scheduled Castes
 - (ii) Assistance to Voluntary Organisations for Welfare of OBCs
 - (iii) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP Scheme)
 - (iv) Deendayal Disabled Rehabilitation Scheme to Promote voluntary Action for Persons with Disabilities (DDRS Scheme)
 - (v) Integrated Programme for Older Persons
 - (vi) Scheme for Prevention of Alcoholism and Substance (Drugs) Abuse
- (c) & (d): Some user NGOs and VOs have reported certain difficulties in the registration process or in filing of applications. These were mainly due to technical problems at the local level i.e. at the point of uploading details by the NGOs, and were resolved as and when reported.
- (e) The online processing system covers the schemes that are being implemented through NGOS/VOs. There is no proposal, at present, for extending the coverage of this system to the other schemes implemented by this Ministry.